

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

**CP No-52/2019 in
OA No-3011/2018**

New Delhi, this the 07th day of October, 2019

**Hon'ble Sh. A.K. Bishnoi, Member(A)
Hon'ble Sh. R.N. Singh, Member(J)**

1. Suresh Kumar Puri, Aged-58 Yrs.
S/o Sh. Ved Prakash Puri
R/o D-15, Krishana Park,
Devli Road, Khanpur, New Delhi-80.
2. Desh Pal Singh, Aged-57 Yrs.
S/o Sh. Ilam Singh
R/o C-116, P&T Colony,
Vivek Vihar, Delhi-95
3. Suresh Kumar-I, Aged-57 Yrs.
S/o Late Sh. Lalta Prasad,
R/o H.No. 110, Ist Floor, R/T Side,
Street No. 7, A Block,
Bhagwati Garden Extension,
Uttam Nagar, New Delhi-59
4. Ram Kumar Verma, Aged-55 Yrs.
S/o Late Harpal Singh
R/o A-427, Jai Vihar Nazafgarh,
New Delhi-43

... Petitioners

(through Sh. U. Srivastava)

Versus

1. Ms. Meera Handa,
Director General of Posts,
Govt. of India,
M/o Comm. & IT Department of Posts,
Dak Bhawan, New Delhi

2. Sh. GC Pant, Chief Post Master General,
Delhi Circle, New Delhi. ... Respondents
(through Sh. Ranjan Tyagi)

ORDER(ORAL)

Hon'ble Sh. R.N. Singh, Member(J)

At the outset, learned counsel for the parties submit that the directions of this Tribunal in aforesaid OA No. 3011/2018 have substantially been complied with. Sh. U. Srivastava, learned counsel for the petitioners submits that the petitioners may be given liberty to agitate the grievances, if any, still remain, in accordance with law.

2. In view of the aforesaid, the present Contempt Petition is closed. Notices issued to the respondents are discharged. However, the petitioners shall be at liberty to agitate their grievances, if any survives, in accordance with law, if so advised.

**(R.N. Singh)
Member(J)**

**(A.K. Bishnoi)
Member(A)**

/ns/